

बिना कमी (जी मोरारजी देसाई) :
 (क) और (ख). अनुमान है कि दूसरी पंच
 वर्षीय आयोजना के लिये उत्तर प्रदेश को लगभग
 २५ करोड़ रुपये की विदेशी मुद्रा की आव-
 स्यकता होगी पर यह सारी आवश्यकता ऐसी
 उच्च प्राथमिकता वाली प्रायोजनाओं के
 लिये नहीं है जिन के लिये वर्तमान नीति के
 अनुसार विदेशी मुद्रा दी जा सके ।

राज्य सरकारों द्वारा हर एक प्रायोजना
 के लिये मागी गयी विदेशी मुद्रा की वास्तविक
 रकम के आंकड़े मौजूद नहीं हैं, फिर भी भारत
 सरकार ऊंची प्राथमिकता वाली प्रायोज-
 नाओं—उदाहरण के लिये, प्रायोजना के सब
 से ज्यादा महत्वपूर्ण भाग में सम्मिलित
 प्रायोजनाओं—के लिये आवश्यक विदेशी मुद्रा
 मुख्यतः विदेशी ऋणों में उपलब्ध करने का
 यत्न करती है। इन ऋणों के लिये समय समय
 पर बातचीत की जाती है ।

Excise Duty on Tobacco

3361. { Shri E. S. Arumugham:
 Shri Ganapathy:

Will the Minister of Finance be
 pleased to state the amount of excise
 duty on tobacco realised from each
 State during 1958-59?

The Minister of Finance (Shri
 Morarji Desai): A statement showing
 the required information is laid on
 the Table of the House. [See Ap-
 pendix VI, annexure No. 159].

Financial Assistance to Karnatak University

3362 Shri Shivananjappa: Will the
 Minister of Education be pleased to
 state:

(a) the total amount of loan or
 grant paid by the University Grants
 Commission to the Karnatak
 University for the construction of
 hostels during 1957-58 and 1958-59;
 and

(b) the total financial assistance
 given to the above University for

setting up "Students Aid Fund"
 during the above period?

The Minister of Education (Dr.
 K. L. Shrimall): (a) Grant paid to
 Karnatak University for Hostels:—

1957-58	Rs. 1,00,000 (N.R.)
1958-59	Rs. 50,000 (N.R.)
Loans	Nil

(b) Grant paid to Karnatak Uni-
 versity for setting up Students' Aid
 Fund:

1957-58	Rs. 10,000 (N.R.)
1958-59	Rs. 1,041 (N.R.)

Grants to Mysore University

3363. Shri Shivananjappa: Will the
 Minister of Education be pleased to
 state:

(a) the total grant given to the
 Mysore University during 1958-59; and

(b) the heads for which the grants
 have been given?

The Minister of Education (Dr. K. L.
 Shrimall): (a) and (b). A statement
 giving the requisite information is laid
 on the Table. [See Appendix VI, an-
 nexure No. 160]

Scheduled Castes and Scheduled Tribes in Services

3364. Shri B. K. Galkwad: Will the
 Minister of Home Affairs be pleased
 to state:

(a) the percentage fixed for recruit-
 ment of Scheduled Castes and Sched-
 uled Tribes to higher posts by way
 of direct recruitment and by way of
 Departmental promotions;

(b) whether it is a fact that there
 is inadequate representation of these
 castes in the higher posts; and

(c) if so, the reasons thereof?

The Minister of State in the Minis-
 try of Home Affairs (Shri Datar): (a)
 Scheduled Castes—12½ per cent and
 16-2/3 per cent respectively, of
 vacancies filled on all-India basis by
 open competition and otherwise.